

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1386/2019

BANWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 39648/2020 - GRANT OF BAIL)

Date : 09-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mrs. Meenakshi Arora, Adv.
Mr. Anurag Pandey, AOR
Mr. G.R.Choubay, Adv.
Ms. Reena Pandey, Adv.

For Respondent(s) Mr. Parmanand Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.39648 of 2020

Issue notice on application for bail, returnable in two weeks.

Learned counsel for the petitioner is permitted to serve the
respondent/State of Uttar Pradesh by e-mail.

(JAGDISH KUMAR)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER